

Present:- Sri N. J. Haque, CJM, Sonitpur, Tezpur

Dhekiajuli PS Case No-208 of 2021

GR Case No-1303 of 2021

U/S-363/366(A)/371/34 of IPC

ORDER

23.08.2021

C.R put up today along with bail petition bearing No-526/2021 filed by the petitioner named Smt. Joymoti Panika praying bail of accused person Asish Panika @ Babu.

Heard both the sides and perused the petition with the case record.

On perusal of the case record it unveiled before this court that criminal law sets in motion closely lodging an ejahar by informant named Sri Dipak Gowala alleging that around ten days back his daughter Miss "X" was missing from the house Md. Abdul Gafur situated at No-2 Palashbasti. It is also alleged that on vigorous search of his daughter, he came to know that his daughter was at Nagaon but when he along with his wife were searching for her daughter, they could not trace out of their daughter.

Subsequently, Dhekiajuli PS Case No-208 of 2021 was registered under section-363/366(A)/371/34 of Indian Penal Code and thereafter, the above-named accused person apprehended and produced before the court on 04.06.2021 and since then he has been languishing in judicial custody.

At this stage without entering into the merits of entire dispute in hand this court finds that the investigation is pending at premature stage.

23.08.2021

The alleged offence is non-bailable and cognizable in nature. The nature of alleged offence deserves meticulous investigation.

More also, the I.O also deserves a fair chance to open the entire jacket from the alleged incident holding a proper and comprehensive investigation.

Therefore, bearing in mind all the aspect this court not finds anything sensible upon which the bail prayer of accused person, named, Asish Panika @ Babu may be considered at this stage. More also, release of the accused person from judicial custody may hamper and temper the investigation of this case.

Hence, in the result bail prayer of the accused named, Asish Panika @ Babu stands rejected due to devoid of any merits.

Inform all the concerned.

Sri N. J. Haque
Chief Judicial Magistrate
Sonitpur, Tezpur